

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 24 of 2014

&

IA No. 32 of 2014

Dated : 3rd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Rajiv Yadav for R.2
Mr. Rakesh Rathore for R.2
Ms. Suparna Srivasatava for R.1**

ORDER

It is represented that the reply has been filed.

Post the matter for final disposal on **21.04.2014**. In the
meantime, no coercive action be taken.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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